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Title : The Minister of Minority Affairs laid the statement regarding status of implementation of recommendations contained in 26th Report of Standing Committee on Social Justice and Empowerment on Demands for Grants (2007-2008), pertaining to the Ministry of Minority Affairs.

~~STATEMENT RE : STATUS OF IMPLEMENTATION OF RECOMMENDATIONS IN 26TH REPORT OF STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT -- LAID~~

THE MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY): Hon. Speaker, Sir, I am laying this statement on the status of the implementation of recommendations contained in the Twenty-sixth Report of the Standing Committee on Social Justice and Empowerment (Fourteenth Lok Sabha) on Demands for Grants for the year 2007-08 of the Ministry of Minority Affairs, in pursuance of the Direction 73A of the Directions by the hon. Speaker, Lok Sabha under Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha.

The Standing Committee on Social Justice and Empowerment (Fourteenth Lok Sabha) presented its Twenty-Sixth Report on the Demands for Grants for the year 2007-08, relating to the Ministry of Minority Affairs to the Lok Sabha on 28th April, 2007. The recommendations were considered and the action taken by the Government on the recommendations were submitted to the Committee on 13th August, 2007.

The Report contained 15 recommendations. The present status of implementation of all these 15 recommendations is indicated in the Annexure, which is laid on the Table of the House.

* Laid on the Table and also placed in Library, See No. LT 9139/2008